

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No.2237 of 2018

This the 30th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N.Shrivastava, Member (A)**

Sachin Ekanath Suryawanshi aged about 38 years,
Dy. Director (A) GIS, NCRPB
R/o Bhuyachiwadi Post Perale
Tal-Karad, Distt. Satara,
Maharashtra
Presently residing at G-47, B.K. Dutt Colony,
New Delhi.

....Applicant

(By Advocate : Shri Bhisham Dutt)

VERSUS

1. Union of India,
Through Secretary,
Ministry of Housing and Urban Affair, Nirman Bhawan, Delhi.
2. National Capital Region Planning Board,
First Floor, Core IV B, India Habitat Centre,
Lodhi Road Delhi-110003.

.....Respondents

(By Advocate : Shri Kumar Onkareshwar)

ORDER (ORAL)

Justice Dinesh Gupta, Chairman :

Shri Bhisham Dutt, learned counsel for the applicant, seeks leave of this Tribunal to withdraw this OA. Prayer is Allowed.

2. OA is dismissed as withdrawn.

**(K.N.Shrivastava)
Member (A)**

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**(Justice Dinesh Gupta)
Chairman**